

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI-MATI ABHA MAITI): (a) Pursuant to the policy of the Government re-grading grant of letters of intent for the manufacture of passenger cars announced in both the Houses of Parliament on 10th August, 1970, applications submitted by a number of parties have been considered by the Government.

(b) Industrial Licences for the manufacture of Passenger cars were granted to two parties, namely, M/s. Maruti Limited, Gurgaon and Shri Manubhai H. Thakker, Baroda. Besides, M/s. Sunrise Auto Industries Ltd., Bangalore have also been granted registration with the DGTD for the manufacture of 3-wheeled passenger cars. Out of these 3 units, M/s. Maruti Limited, Gurgaon had reported commencement of production but they have since closed down. M/s. Sunrise Auto Industries Ltd., Bangalore have also gone into production.

(c) Yes, Sir.

(d) The prototype vehicle of M/s. Sunrise Auto Industries Ltd., Bangalore was tested by the Vehicles, Research & Development Establishment, Ahmednagar and declared road-worthy. In the case of units registered with the DGTD, the capacity of unit is assessed by the Government only after it has been in production for sometime. The firm had indicated a capacity of 3,000 nos. of cars in their registration application. There is no control on the selling price of cars. The ex-factory price of "BADAL" car as fixed by the manufacturers is Rs. 13,750/-.

Transport facility for the Engineering Staff of Nagli and Khampur H.P.T.

8912. SHRI MAHI LAL: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Engineering Staff who have to attend the duty in shifts at odd hours at Nagli H.P.T. and Kham-

pur H.P.T. Delhi, are regarded as essential staff; and

(b) whether the staff attending the duty at these odd hours at Nagli and Khampur High Power Transmitters is entitled for Government transport facility; if so, the reasons for withdrawal of the facility?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI JAGBIR SINGH): (a) Yes, Sir.

(b) The staff attending duty at odd hours is provided Government transport. This facility has not been withdrawn.

Report of Baveja Committee on Coal Prices

8913. SHRI SUKHDEO PRASAD VERMA: Will the Minister of ENERGY be pleased to state:

(a) whether the Baveja Committee on coal prices has submitted its report;

(b) if so, the salient features thereof;

(c) the action being taken thereon; and

(d) in what way the suggestions of the Committee are going to improve workings of the coal industry?

THE MINISTER OF ENERGY (SHRI P. RAMACHANDRAN): (a) The Committee has been given extension of time upto 31st of May, 1978 to submit its report.

(b) to (d). Do not arise.

Scope of expansion of Jute Industry

8914. SHRI CHITTA BASU: Will the Minister of INDUSTRY be pleased to state:

(a) whether his attention has been drawn to the observation in the Sixth Plan document in respect of the Jute